

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/306(KB)2020
IA(I.B.C)/823(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	M/S ROHIT FERRO TECH LTD. VS M/S CHIRAAG VYAPAAR PVT. LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Saloni Bose, Adv.] For the Liquidator
Mr. Nikunj Berlia, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/823(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 7th Progress Report for the Quarter ended 31st March, 2024, which is placed at pages 14 to 18. This application is supported by an affidavit which is placed at pages 11 to 13. The 7th Progress Report for the Quarter ended 31st March, 2024 is taken on record, and, accordingly this application is **allowed** and **disposed of**.
3. List C.P. (IB)/306(KB)2020 for further Progress Report on **11th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**